Annexure-7 Nameofthecorporatedebtor:EvershineSolvex Pvt. Ltd. ;DateofcommencementofCIRP: 27.02.2020 Listofcreditorsas on:30.11.2021

List of operational creditors (Government dues)

(Amount in□)

No.	Detailsofclaimant		Detailsofcla imreceived		Detailsofclaimadmitted				Amountof contin-	Amount of	Amounto fclaimun		Remarks, if any
	Departme nt	Govern ment	Dateof receipt		Amount ofclaimad mitted	Nature ofclai m	Whether related party?	%ofvoting shareinCo C,if applicable		anymut ualdues, thatma ybe set- off	derverifi ca-tion	notadmitt ed	
1.	Sales Tax								739500				The liability with regard to sales tax may aris in future.

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